

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1465/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
 MEMBER (J)

SHRI V. NALLASENAPATHY
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
 THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2017

NAME OF THE PARTIES: Kriti Steel
 V/s
 Pinnacle Engplast Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

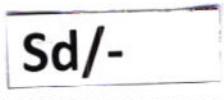
S. No.	NAME	DESIGNATION	SIGNATURE
	Gauravii Adhikari	Adv. for Petitioners	

ORDER

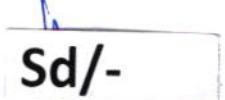
CP No.1465 / I&BP/NCLT/MB/MAH/2017

For the Petitioner Counsel has reported that notice has not yet been served upon the Corporate Debtor in respect to the date of hearing hereby, at her request, list this matter for hearing on 11.12.2017, for reporting affecting service upon the Corporate Debtor.

List this matter on 11.12.2017.

 Sd/-

V. NALLASENAPATHY
 Member(Technical)

 Sd/-

B. S. V. PRAKASH KUMAR
 Member (Judicial)